

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P.(PIL) No. 6077 of 2018**

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Amit Kumar Das ..... Petitioner

Versus

The State of Jharkhand & Ors. .... Respondents

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**CORAM : HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

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For the Petitioner : Mr. Din Dayal Saha, Advocate

For the State : Mr. Piyush Chitresh, A.C. to Advocate General.

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**Oral Order**  
**6/ Dated 09.09.2021**

As prayed on behalf of the State, by way of last indulgence, put  
up this matter on 16.09.2021.

**(Dr. Ravi Ranjan, C.J.)**

**(Sujit Narayan Prasad, J.)**